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ITEM NO.35

COURT NO.4

SECTION X

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).354/2022

KUNAL

Petitioner(s)

Respondent(s)

VERSUS

UNION OF INDIA & ORS.

(FOR ADMISSION)

Date : 17-05-2022 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s)	Mr. P.S. Patwalia, Sr. Adv. Mr. Manan Vohra, Adv. Mr. Krishna Dev Jagarlamudi, AOR Ms. Sabah Iqbal Siddiqui, Adv. Mr. N. Sai Kaushal, Adv. Ms. Harshika Verma, Adv.
For Respondent(s)	Ms. Aishwarya Bhati, ASG Ms. Ruchi Kohli, Adv. Mr. Chinmayee Chandra, Adv. Ms. Swarupama Chaturvedi, Adv. Mr. Aman Sharma, Adv. Ms. Srishti Mishra, Adv. Mr. G.S. Makker, Adv.
	Ms. Archana Pathak Dave, AOR Mr. Kumar Prashant, Adv. Mr. Pramod Kumar Vishnoi, Adv. Mr. Avnish Dave, Adv. Ms. Vanya Gupta, Adv.
	Mr. Gaurav Sharma, AOR Mr. Prateek Bhatia, Adv. Mr. Dhawal Mohan, Adv.

UPON hearing the counsel the Court made the following 0 R D E R $\,$

- 1 Learned senior counsel appearing on behalf of the petitioner seeks the permission of the Court to withdraw the petition.
- 2 The petition is dismissed as withdrawn.

(SANJAY KUMAR-I) AR-CUM-PS (MALEKAR NAGARAJ) COURT MASTER